COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 14 & 464 OF 2017 IN APPEAL NO. 06 OF 2017

Dated: 6th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for Appellant(s) : Ms. Swapna Seshadri

Ms. Saloni Sacheti

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Sanjay Sen, Sr. Adv. Mr. Praveen Kumar for R.3

ORDER

IA No. 14 & 464 of 2017 (Appls. for stay & directions)

List these applications on 12.07.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt